

Bank and if 100 per cent of her demands are likely to be accepted; and

(c) the time by which the World Bank will be able to announce the quantum of aid asked for by India?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) to (c). A Team set up by the World Bank consisting of experts under the leadership of Mr. Bernard Bell is currently engaged in the appraisal of the foreign exchange requirements of the Fourth Five Year Plan as contained in the Draft Outline. The Team has not yet completed its assignment.

Agitation by LIC Employees against Electronic Computers

- *69. **Shri S. M. Banerjee:**
Shri D. C. Sharma:
Shri Daji:
Dr. L. M. Singhvi:
Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Kolla Venkaiah:

Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation's employees throughout the country are contemplating to launch a direct action against the introduction of electronic computers; and

(b) if so, the steps taken by Government in this regard?

The Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) One of the three associations representing the Class III and IV employees of the Corporation, viz., All India Insurance Employees Association has called upon the L.I.C. employees to strike work for a day on November 25, 1966.

(b) In view of the categorical assurance given by the Corporation that there would be no retrenchment as a result of introduction of elec-

tronic computers, Government see no reason why the employees should oppose their introduction which is necessary for the efficient handling of the growing business of the Corporation.

Gold Control Order

- *70. **Shri Maheswar Naik:**
Shri Yashpal Singh:
Shri Nath Pai:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Hari Vishnu Kamath:

Will the Minister of Finance be pleased to state:

(a) how far hoarded gold has come out to the open as a result of the recent announcement of the relaxation of the Gold Control Order;

(b) whether Government have exercised any watch to see as to how far the measures of relaxation have affected the smuggling tendency; and

(c) the overall effect on the price level of gold in the country?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) to (c). Notification implementing the modifications and relaxations of the Gold Control Rules has been issued on 1st November, 1966 in the Gazette of India Extraordinary. The copies of the notifications have been laid on the table of the House. It is too early to report on the results and effects of the modified scheme on smuggling and price level of gold, etc.

L.I.C. Premia

- *71. **Shri Yashpal Singh:**
Dr. Ranen Sen:
Shrimati Savitri Nigam:
Shri Vasudevan Nair:
Shri Warrior:
Shri Basappa:
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Surendra Pal Singh:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Asad:

Shri S. C. Samanta:
Shri Subodh Hansda:
Dr. M. M. Das:
Shri Maheswar Naik:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have accepted in principle that the premium rates charged by the Life Insurance Corporation should be reduced;

(b) if so, the broad details thereof and when it would be implemented; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) to (c). It is for the Life Insurance Corporation and not for the Government to determine or revise the premium rates. The Corporation is currently carrying out an investigation into the mortality of the lives assured, covering the period 1961-64 and in the light of results of this investigation, it might look into the question.

High Level Irrigation Commission

*72. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:
Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Shri S. C. Samanta:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Dr. M. M. Das:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the Committee on Plan Projects in the Planning Commission has suggested the setting up of a High Level Irrigation Commission; and

(b) if so, the decision taken in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a)

The Irrigation Team of the Committee on Plan Projects has suggested the setting up of a High Level Irrigation Commission.

(b) The matter is under consideration.

Gold Smuggling in Bombay

*73. **Dr. Ranen Sen:**
Shri Basappa:
Shri Hukam Chand
Kachhavalaya:
Shri Bade:
Shri D. C. Sharma:
Shri P. R. Chakraverti:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Bhagwat Jha Azad:
Dr. M. M. Das:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Maheswar Naik:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a big gold smuggling racket has been unearthed in Bombay with its national and international links in September, 1966; and

(b) if so, the progress made to weed out the ramifications?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) The reference would appear to be to the case in which Customs authorities in Bombay seized inter-alia a total of 69,960 tolas of gold Rs. 1,69,800 in currency and other contraband worth Rs. 50,000 during mid-September, 1966.

(b) Eighteen persons have been arrested in this connection. The case has been made over to the Central Bureau of Investigation due to its wide ramifications.